

Pension to Freedom Fighters who worked underground

549. SHRI BABURAJ PARANJPE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether those persons have also started getting pension under Freedom Fighters Pension Scheme (The Swatantrata Sainik Samman Pension Yojna) who worked underground and if so, their total number; and

(b) if not, the reasons for not considering any of such cases under the scheme on the basis of a certificate from prominent revolutionaries that a particular person had undergone imprisonment for five years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH):

(a) and (b). Yes, Sir, A person who remained underground for more than six months in connection with National Freedom Movement is eligible for grant of Samman Pension provided he was;

(i) a proclaimed offender; or

(ii) one on whom an award for arrest/head was announced; or

(iii) one for whose detention order was issued but not served.

Till now, 206 such persons have been sanctioned pension under the Scheme.

Setting up of Industries in West Bengal by Foreigners

550. SHRI CHITTA MAHATA: Will the Minister of INDUSTRY be pleased to state:

(a) whether some countries have shown their keen interest to set up industries in West Bengal; and

(b) if so, the details thereof and action taken so far in the matter?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DUTT TIWARI):

(a) and (b). The initiative for selection of the foreign technology supplier, and/or foreign equity partner lies with the Indian entrepreneur. Details regarding foreign collaboration proposals approved by Government including those approved for industries are published on a quarterly basis by the Indian Investment Centre as a Supplement to its Monthly News letter. Copies of this publication are sent regularly to the Parliament Library.

Demand of Tripura Government for Plan Allocation for Tripura for 1983-84.

551. SHRI AJOY BISWAS: Will the Minister of PLANNING be pleased to state:

(a) total amount of plan allocation for the year 1983-84 for different States of North region (State-wise);

(b) whether Government are aware that the plan allocation to Tripura is less in comparison to other States of North Eastern region according to population rates;

(c) the demands of Tripura Government for plan allocation for 1983-84 and amount actually allotted; and

(d) the reasons for such variations?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) The outlays agreed to for all the States of the North Eastern Region except Assam (for which discussions have not yet been held) are as under:

	(Rs. crores)
Manipur	52.80
Meghalaya	56.32
Nagaland	51.00
Tripura	58.00

(b) The per capita Plan outlay of Tripura is less than that of Manipur, Meghalaya and Nagaland, though in terms of unit area, Tripura's outlay is the highest.

(c) and (d). The Tripura Government had proposed an outlay of Rs. 85.94